GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOKSABHA UNSTARRED QUESTION NO.1119 TO BE ANSWERED ON 22.11.2019

Critically Polluted Industrial Clusters

1119. SHRI SUSHIL KUMAR SINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Central Pollution Control Board (CPCB) has re-calculated the Comprehensive Environmental Pollution Index (CEPI) scores of "Critically Polluted Industrial Clusters" (CPICs) every year in India after 2011 and if so, the details of year-wise CEPI scores till the year 2019 of all the CPICs identified by CPCB in 2010;
- (b) if not, the reasons for such inaction by the CPCB;
- whether CPCB thinks that such an exercise is a futile exercise and if so, the details thereof;
- (d) the year-wise details of the steps taken by the CPCB to curb the environmental pollution in each CPIC separately;
- (e) whether the Government is aware that despite the moratoriums, the CPCB had placed in these clusters, the environmental pollution has significantly increased in many of these CPICs; and
- (f) if so, the corrective steps initiated by CPCB and the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

(a)& (b) During 2009-10, Central Pollution Control Board (CPCB) conducted comprehensive environmental assessment of 88 identified industrial clusters across the country and rated them on concept of Comprehensive Environmental Pollution Index (CEPI). Out of these 88 industrial clusters, 43 industrial clusters had CEPI scores more than 70 and were identified as Critically Polluted Areas (CPAs) and 32 industrial clusters with CEPI score between 60-70 were considered as severely polluted areas (SPAs). List of CPAs and SPAs as per 2009-10 monitoring is attached as **Annexure-I.**

CPCB carried out CEPI monitoring biennially for 43 CPAs during 2011, 2013 (Annexure-II) .During 2016, CPCB carried out revision of CEPI criteria and conducted environmental quality monitoring in 100 identified industrial areas across the country based on revised CEPI- criteria and identified 38 CPAs and 31 SPAs. The list of 100 industrial areas with CEPI score are provided at Annexure-III.

(c) & (d)

The CPCB has taken various steps to curb the environmental pollution in each CPIC. The year-wise details of action taken by CPCB are as below:

- 2009: Central Pollution Control Board (CPCB) in collaboration with Indian Institute of Technology (IIT), Delhi had carried out comprehensive environmental assessment of 88 prominent industrial clusters during 2009-10 based on Comprehensive Environmental Pollution Index (CEPI) criteria.
- 2010: Based on CEPI, MoEF&CC, Govt. of India has imposed temporary moratorium on consideration of new projects /expansion of existing projects for environmental clearance to be located in 43 Critically Polluted Areas, vide Office Memorandum, dated 13.01.2010.
 - Remedial Action Plans were formulated by concerned State Pollution Control Boards in co-ordination with CPCB for the CPAs falling under their jurisdiction.
- 2011: MoEF&CC decided to lift the moratorium on the basis of statements furnished by concerned State Pollution Control Boards, to the effect that some work has been initiated in line of the submitted action plans. Therefore, the SPCBs were directed to submit the progress reports on the initiation of implementation of Action Plans. Based on the inputs received from SPCBs on initiation of ground work in implementation of action plans, MoEF&CC lifted the moratorium from 26 Critically Polluted Areas, vide their O.Ms., dated 26.10.2010, 15.02.2011, 31.03.11, 23.05.2011, & 05.07.11 respectively, however, in respect of the remaining 17 CPAs, moratorium was continued till further orders. The progress made in the implementation of these action plans was being periodically reviewed by the Local Committees and it is noted that the effective implementation of these action plans would help in the restoration of environmental quality of these 43 areas.
- 2011: Simultaneously, environmental quality monitoring was also being carried out by CPCB periodically and CEPI were re-assessed based on the recorded monitoring data in the CPAs.
- 2013: Thereafter environmental quality monitoring conducted in 2013, CEPI has been reassessed and accordingly MoEF&CC has lifted the moratorium in 10 CPAs and also re-imposed the moratorium in 8 CPAs vide its OMs dated 17.09.2013.
- 2016: CPCB has revised CEPI concept in concurrence with MoEF&CC by eliminating the subjective factors but retaining the factors which are monitor able and subsequently issued directions under section 18(1) (b) of the Water (Prevention & Control of Pollution) Act, 1974 on 26.04.2016 to all SPCBs/PCCs having CPAs for adoption of the revised CEPI concept, which includes environmental quality monitoring in all the CPAs, installation of continuous ambient air quality monitoring stations, installation of continuous water quality monitoring stations, application of revised CEPI version and action plan & monitoring.
- 2017: MoEF&CC, sanctioned a project on 'Monitoring, sampling and analysis for ambient air quality, surface water quality and ground water quality in 100 Polluted Industrial Ares (PIAs)' during 2017-18 to CPCB to carry out environmental quality monitoring in 100 PIAs as per the revised CEPI.
- 2018: CPCB completed the environmental quality monitoring in association with SPCBs/PCCs by engaging approved four laboratories in 100 identified industrial clusters across the country. The environmental quality data and other information received from SPCBs/PCC and hospitals were processed for evaluation of CEPI score as the revised CEPI-2016.
- (e) MoEF&CC, Govt. of India had imposed temporary moratorium on consideration of new projects /expansion of existing projects for environmental clearance in 43 Critically Polluted Areas, vide Office Memorandum, dated 13.01.2010. As per the direction of MoEF&CC, remedial Action Plans were formulated by concerned State Pollution Control Boards for the CPAs falling under their jurisdiction. The progress made in the implementation of these action plans were periodically reviewed by the Local Committees

and it is noted that the effective implementation of these action plans helped in the restoration of environmental quality of these 43 areas. Based on progress in implementation of action plan moratorium has been lifted. The areas where there was no improvement in the environmental quality, the moratorium continued. As per that assessment, the status of moratorium till 2018 is provided at **Annexure-IV**.

MoEF&CC "Mechanism for (f) devised a environmental management critically/severely polluted areas (CPAs/SPAs) for consideration of projects listed as Red/Orange categories" Protocols to be followed by the State Pollution Control Boards (SPCBs) /Pollution Control Committees (PCCs) for improvement of environmental quality in the Critically/Severely Polluted Areas (CPAs/SPAs) are provided. Stringent emission and effluent discharge have to be stipulated for improvement of environmental quality. For consideration of new proposals and expansion activities list in red and orange category located in the CPAs/SPAs stringent conditions have been recommended. Any project or activity in Category 'B1' will be appraised at the Central Level, if located in whole or in part with in 5 km from the boundary of CPAs or SPAs. Proposals located in CPAs and SPAs may be examined by the sectoral Expert Appraisal Committee (EAC) during scoping/appraisal based on the EPI scores of Air/Water/Land Environment published by CPCB from time to time. In such proposals, appropriate mitigation measures for environment possessing higher CEPI score shall be made by EAC in the form of recommendations/decision. These recommendations shall be explicitly mentioned in the Terms of Reference/Environmental Clearance letter and shall be ensured by the Member Secretary concerned.

Annexure - I referred in reply to the Lok Sabha Unstarred Question No. 1119 due for answer on 22.11. 2019 regarding 'Critically Polluted Industrial Clusters'

State-wise distribution of 43 critically polluted areas and 32 severely polluted areas based on CEPI criteria in 2009

Sr.No	Name of State	Clusters with CEPI >70 (43 Critically polluted area)	Clusters with CEPI 60-70 (32 severely polluted areas)
1.	Andhra Pradesh	Vishakhapatnam (70.82},	Vijayawada (60.57)
2.	Bihar		West Singhbhum/67.30)
3.	Chhattisgarh	Korba (83.00)	Raipur (65.45)
4.	Delhi	Najafgarh-Drain basin (79.54) including Anand Parbat, Naraina, Okhla,Wazirpur	
5.	Gujarat	Ankleshwar (88.50), vapi(88.09),Ahmedabad (75.28), Vatva(74.77), Bhavnagar (70.99), Junagarh (70.82)	Vadodara (66.91), Eajkot(66,76)
6.	Haryana	Faridabad (77.07), Panipat(71.99)	
7.	Himachal Pradesh		Baddi(69.07), Kala Amb(ò8.77), Parwanoo(63.83)
8.	Jharkhand	Dhanbad(78.63)	Jamshedpur (66.06), Saraikela(65.38), Ramgarh(65,11), Bada Jamtara(64.47)
9.	Karnataka	Mangalore (73.68), Bhadravati(72.33)	Raichur (68.07), Pinia(65.1
10.	Kerala	Greater Kochin (75.08)	
11.	Madhya Pradesh	Indore(71.26)	Dewas(68.77), Nagda-Ratlam (66.67), Pitampur(65.09)
12.	Maharashtra	Chandrapur(83.88),Dombivalli (78.41),Aurangabad(77.44), NaviMumbai (73.77); Tarapur(72.01)	Nashik (69.25), Chembur(69.19), Pimpari-Chinchwad (66.06)
13.	Odisha	Angul Talchar (82.09), Ib-Valley (74.00) Jharsugula(73.34)	Paradeep(69.26)
14.	Punjab	Ludhiana (81.66), MandiGovindgarh(75.08)	Batala(68.59), Jalandhar (64.98)
15.	Rajasthan	Bhiwadi(82.91), Jodhpiir(75,19), Pali(73.73)	Jaipur (66.82)

16.	Tamil Nadu	Vellore -North Arrot(81.79), Cuddalore(77.45), Mariali(76.32), Coimbatore (72.38)	Tirupur(68.38), Mettur(66.98)
17.	Telangana	Patancheni-Bollaram(70:07)	
18.	Uttar Pradesh	Ghaziabad (87.37), Singrauli(81.73),Noida (78.90), Kanpur (78.09),Agra (76.48), Varanasi- Mirjapur <u>(73.79)</u>	Moradabad (64.71), Aligarh (63.83), Ferozabad(60.51)
19.	Uttarakhand	-	Haridwar (61.01)
20.	West Bengal	Haldia(75.43), Howrah (74.84), Asansole(70.20)	Durgapur (68.26)

Annexure - II referred in reply to the Lok Sabha Unstarred Question No. 1119 due for answer on 22.11. 2019 regarding 'Critically Polluted Industrial Clusters'

Comprehensive Environmental Pollution Index (CEPI) Score for 43 Critically Polluted Areas (CPAs)

Sl. No.	Industrial Clusters-Critically	CEPI	CEPI	CEPI Score
	Polluted Areas	Score 2009	Score 2011	2013
1	Agra (Uttar Pradesh)	76.48	88.36	68.71
2	Ahmedabad (Gujarat)	75.28	78.09	69.54
3	Angul-Talchar (Orissa)	82.09	89.74	72.86
4	Ankleshwar (Gujarat)	88.50	85.75	80.93
5	Asansole (West Bengal)	70.20	70.96	56.01
6	Aurangabad (Maharashtra)	77.44	83.10	68.87
7	Bhadravati (Karnataka)	72.33	62.64	45.27
8	Bhavnagar (Gujarat)	70.99	69.73	62.79
9	Bhiwadi (Rajasthan)	82.91	77.73	70.63
10	Chandrapur (Maharashtra)	83.88	83.82	81.90
11	Coimbatore (Tamil Nadu)	72.38	54.16	53.14
12	Cuddalore (Tamil Nadu)	77.45	78.41	70.12
13	Dhanbad (Jharkhand)	78.63	80.17	71.78
14	Dombivalli (Maharashtra)	78.41	85.21	72.29
15	Faridabad (Haryana)	77.07	74.42	73.55
16	Ghaziabad (Uttar Pradesh)	87.37	81.14	84.13
17	Greater Kochin (Kerala)	75.08	57.39	57.94
18	Haldia(West Bengal)	75.43	79.71	61.58
19	Howrah (West Bengal)	74.84	76.88	61.11
20	Ib-Valley (Orissa)	74.00	65.68	59.73
21	Indore (Madhya Pradesh)	71.26	74.95	78.75
22	Jharsuguda (Orissa)	73.34	67.48	73.31
23	Jodhpur (Rajasthan)	75.19	78.20	78.00
24	Junagarh (Gujarat)	70.82	67.85	52.75
25	Kanpur (Uttar Pradesh)	78.09	88.82	72.31
26	Korba (Chhattisgarh)	83.00	82.84	69.11
27	Ludhiana (Punjab)	81.66	73.23	75.72
28	Manali (Tamil Nadu)	76.32	88.88	77.26
29	MandiGovindgarh (Punjab)	75.08	79.06	77.98
30	Mangalore (Karnataka)	73.68	73.86	67.62
31	Najafgarh drain basin (including AnandParvat, Naraina, Okhla and Wazirpur (Delhi)	79.54	-	73.42
32	Navi Mumbai (Maharashtra)	73.77	78.51	72.87
33	Noida (Uttar Pradesh)	78.90	80.72	78.69
34	Pali (Rajasthan)	73.73	85.26	82.71
35	Panipat (Haryana)	71.91	85.07	81.27

36	Patancheru-Bollaram (Andhra	70.07	74.58	76.05
	Pradesh)			
37	Singrauli (Uttar Pradesh)	81.73	83.35	83.24
38	Tarapur (Maharashtra)	72.01	85.24	73.30
39	Vapi (Gujarat)	88.09	90.75	85.31
40	Varanasi-Mirzapur (Uttar Pradesh)	73.79	73.66	56.91
41	Vatva (Gujarat)	74.77	87.46	83.44
42	Vellore -North Arcot (Tamil Nadu)	81.79	84.73	79.67
43	Vishakhapatnam (Andhra Pradesh)	70.82	57.39	52.31

Annexure - III referred in reply to the Lok Sabha Unstarred Question No. 1119 due for answer on 22.11. 2019 regarding 'Critically Polluted Industrial Clusters'

The CEPI Scores in descending order for Industrial Areas/Clusters monitored during 2018

		2018				
S1. No.	Name of Polluted Industrial Areas (PIAs)	Air	Water	Land	* CEPI Score	# Status of Environment
1.	Tarapur(Maharashtra)	72.00	89.00	59.25	93.69	Ac_Wc_Ls
2.	Najafgarh-Drain basin including AnandParbat, Naraina, Okhla, Wazirpur(Delhi)	85.25	86.00	55.75	92.65	Ac_Wc_Ls
3.	Mathura(Uttar Pradesh)	86.00	81.00	45.00	91.10	Ac_Wc_Ln
4.	Kanpur(Uttar Pradesh)	66.00	85.00	45.00	89.46	Ac_Wc_Ln
5.	Vadodara(Gujarat)	82.00	80.75	48.75	89.09	Ac_Wc_Ln
6.	Moradabad(Uttar Pradesh)	76.00	71.50	68.75	87.80	Ac_Wc_Lc
7.	Varanasi-Mirzapur(Uttar Pradesh)	67.50	80.00	39.63	85.35	Ac_Wc_Ln
8.	Bulandsahar-Khurza(Uttar Pradesh)	79.50	76.00	36.75	85.23	Ac_Wc_Ln
9.	Gurgaon(Haryana)	70.00	80.00	36.75	85.15	Ac_Wc_Ln
10.	Manali (Tamil Nadu)	59.75	72.25	71.75	84.15	As_Wc_Lc
11.	Panipat(Haryana)	66.00	72.75	60.00	83.54	Ac_Wc_Lc
12.	Firozabad(Uttar Pradesh)	76.00	72.00	32.50	81.62	Ac_Wc_Ln
13.	Udham Singh Nagar (Uttarakhand)	33.00	79.50	26.00	81.26	An_Wc_Ln
14.	Jodhpur (Rajasthan)	67.00	66.00	65.00	81.16	Ac_Wc_Lc
15.	Pali (Rajasthan)	66.00	65.00	65.50	80.48	Ac_Wc_Lc
16.	Ankleshwar (Gujarat)	72.00	57.50	51.00	80.21	Ac_Ws_Ls
17.	Gajraula Area(Uttar Pradesh)	71.00	70.00	45.00	80.14	Ac_Wc_Ln
18.	Vapi (Gujarat)	66.00	75.00	30.00	79.95	Ac_Wc_Ln
19.	Siltara Industrial Area (Chhattisgarh)	76.00	51.75	31.75	79.94	Ac_Ws_Ln
20.	Bhiwadi (Rajasthan)	66.50	71.00	44.75	79.63	Ac_Wc_Ln
21.	Vellore -North Arcot (Tamil Nadu)	49.00	75.00	35.75	79.38	An_Wc_Ln
22.	Sanganer Industrial Area (Rajasthan)	65.00	71.88	39.50	79.10	Ac_Wc_Ln
23.	Byrnihat (Assam)	67.00	70.50	39.50	78.31	Ac_Wc_Ln
24.	Peenya(Karnataka)	41.00	66.00	70.00	78.12	An_Wc_Lc
25.	Jaipur (Rajasthan)	61.88	71.88	31.75	77.40	Ac_Wc_Ln
26.	Surat (Gujarat)	46.00	68.25	56.00	76.43	An_Wc_Ls
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27.	Chandrapur (Maharashtra)	75.00	23.75	23.75	76.41	Ac_Wn_Ln
28.	Agra(Uttar Pradesh)	60.00	66.88	47.00	76.22	Ac_Wc_Ln
29.	PattancheruBollaram (Telangana)	56.00	70.00	32.25	75.42	As_Wc_Ln
30.	Jalandhar (Punjab)	53.50	66.88	44.50	74.76	As_Wc_Ln
31.	Ludhiana (Punjab)	53.50	71.00	16.00	73.48	As_Wc_Ln
32.	Tiruppur (Tamil Nadu)	33.00	65.00	64.00	72.39	An_Wc_Lc
33.	Ghaziabad(Uttar Pradesh)	57.50	66.00	32.25	72.30	As_Wc_Ln
34.	Mettur (Tamil Nadu)	41.25	19.38	69.38	71.82	An_Wn_Lc
35.	KIADB Industrial Area, Jigini, Anekal (Bengaluru)	52.00	66.00	28.25	70.99	As_Wc_Ln
36.	Vatva(Gujarat)	57.00	66.00	25.50	70.94	As_Wc_Ln
37.	Raipur (Chhattisgarh)	67.00	45.75	25.00	70.77	Ac_Wn_Ln
38.	Rajkot(Gujarat)	51.75	61.50	45.75	70.62	As_Wc_Ln
39.	Aurangabad(Maharashtra)	45.00	65.38	28.75	69.85	An_Wc_Ln
40.	Dombivali (Maharashtra)	62.00	63.50	27.25	69.67	Ac_Wc_Ln
41.	Nashik(Maharashtra)	56.50	60.00	42.00	69.49	As_Wc_Ln
42.	Batala(Punjab)	63.00	62.75	25.50	68.92	Ac_Wc_Ln
43.	Noida(Uttar Pradesh)	59.75	62.75	27.00	68.76	As_Wc_Ln
44.	Baddi(Himachal Pradesh)	63.00	63.75	19.75	68.26	Ac_Wc_Ln
45.	Vijayawada(Andhra Pradesh)	60.50	49.25	38.75	68.04	Ac_Wn_Ln
46.	Bandel (West Bengal)	59.50	47.00	42.75	67.64	As_Wn_Ln
47.	Ramgarh(Jharkhand)	56.75	50.00	46.25	66.75	As_Ws_Ln
48.	Kukatpally (Telangana)	43.75	61.00	32.00	66.46	An_Wc_Ln
49.	Ib-Valley (Orissa)	48.75	59.00	36.75	66.35	An_Ws_Ln
50.	Tuticorin (Tamil Nadu)	29.75	46.00	61.00	66.34	An_Wn_Lc
51.	Navi Mumbai(Maharashtra)	56.00	63.00	16.00	66.32	As_Wc_Ln
52.	Meerut(Uttar Pradesh)	52.00	65.00	6.00	66.09	As_Wc_Ln
53.	Parwanoo(Himachal Pradesh)	19.00	61.88	53.75	65.77	An_Wc_Ls
54.	Kala Amb(Himachal Pradesh)	17.00	64.00	27.75	65.70	An_Wc_Ln
55.	Bidar(Karnataka)	31.00	60.00	45.50	65.64	An_Wc_Ln
56.	Durgapur (West Bengal)	62.50	43.50	18.75	65.56	Ac_Wn_Ln
57.	Aligarh(Uttar Pradesh)	56.25	61.88	11.88	64.42	As_Wc_Ln
58.	Hajipur(Bihar)	57.50	41.13	39.25	64.36	As_Wn_Ln
59.	Hazaribagh(Jharkhand)	61.00	20.00	41.00	64.20	Ac_Wn_Ln
60.	Coimbatore (Tamil Nadu)	47.25	53.75	45.25	63.64	An_Ws_Ln
61.	Singrauli (UP & MP)	45.00	57.25	27.75	62.59	An_Ws_Ln
62.	Cuddalore (Tamil Nadu)	25.00	58.25	41.25	62.56	An_Ws_Ln
63.	Faridabad(Haryana)	55.25	53.75	28.75	62.17	As_Ws_Ln

64.	Bhavnagar (Gujarat)	61.00	15.50	15.50	61.94	Ac_Wn_Ln
65.	Howrah (West Bengal)	60.50	20.00	16.00	61.76	Ac_Wn_Ln
66.	Paradeep (Orissa)	43.00	57.50	17.00	60.61	An_Ws_Ln
67.	Erode (Tamil Nadu)	34.13	47.00	52.75	60.33	An_Wn_Ls
68.	Saraikela(Jharkhand)	57.75	17.50	34.00	60.26	As_Wn_Ln
69.	Kattedan(Telangana)	42.25	50.75	45.25	60.17	An_Ws_Ln
70.	Dhanbad(Jharkhand)	43.00	57.50	12.50	59.78	An_Ws_Ln
71.	Indore(Madhya Pradesh)	18.50	56.88	20.75	58.53	An_Ws_Ln
72.	Bhadravati(Karnataka)	45.00	52.00	30.00	58.48	An_Ws_Ln
73.	Mandideep (Madhya Pradesh)	56.00	55.25	10.00	58.43	As_Ws_Ln
74.	Mangalore(Karnataka)	15.00	54.50	54.25	58.20	An_Ws_Ls
75.	Barajamda(Jharkhand)	51.88	25.63	46.75	57.64	As_Wn_Ln
76.	Korba (Chhattisgarh)	43.75	17.75	54.00	57.57	An_Wn_Ls
77.	Ahmedabad(Gujarat)	53.50	48.50	16.00	57.11	As_Wn_Ln
78.	Haridwar (Uttarakhand)	50.75	52.38	13.75	55.70	As_Ws_Ln
79.	Asansol (West Bengal)	54.00	16.25	13.75	55.03	As_Wn_Ln
80.	Chembur(Maharashtra)	52.25	50.75	10.00	54.67	As_Ws_Ln
81.	Morbi (Gujarat)	51.00	47.25	14.00	54.24	As_Wn_Ln
82.	MandiGovindgarh (Punjab)	23.75	53.75	1.50	53.91	An_Ws_Ln
83.	Raichur(Karnataka)	32.75	47.88	32.50	53.42	An_Wn_Ln
84.	West Singhbhum(Jharkhand)	51.88	25.88	11.25	53.28	As_Wn_Ln
85.	Greater Kochin(Kerala)	47.38	35.88	29.50	52.94	An_Wn_Ln
86.	Pimpari- Chinchwad(Maharashtra)	52.00	6.25	5.25	52.16	As_Wn_Ln
87.	Gwalior (Madhya Pradesh)	50.00	43.13	7.75	51.67	As_Wn_Ln
88.	Junagarh (Gujarat)	47.00	25.00	35.00	51.64	An_Wn_Ln
89.	Jajpur (Orissa)	43.50	26.25	41.25	49.62	An_Wn_Ln
90.	Nagda -Ratlam (Madhya Pradesh)	12.00	47.00	28.00	48.78	An_Wn_Ln
91.	Jamshedpur(Jharkhand)	46.00	19.25	20.25	48.10	An_Wn_Ln
92.	Mahad(Maharashtra)	41.00	35.75	29.00	47.12	An_Wn_Ln
93.	Bhillai-Durg(Chhattisgarh)	43.00	32.75	19.75	46.69	An_Wn_Ln
94.	AngulTalchar(Orissa)	44.75	13.25	23.00	46.43	An_Wn_Ln
95.	Haldia (West Bengal)	45.00	35.00	3.75	45.72	An_Wn_Ln
96.	Vishakhapatam(Andhra Pradesh)	27.25	12.75	42.75	44.74	An_Wn_Ln
97.	Dewas (Madhya Pradesh)	28.00	31.63	31.75	37.79	An_Wn_Ln
98.	Jharsuguda (Orissa)	36.00	21.50	8.75	37.20	An_Wn_Ln
99.	Digboi (Assam)	23.50	25.25	6.50	26.39	An_Wn_Ln

100. Pithampur (Madhya Pradesh)	13.50	19.50	6.75	20.23	An_Wn_Ln
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Notes:

- * Nos. of PIAs with CEPI scores ≥ 70 is 38
- * Nos. of PIAs with CEPI scores \geq 60 &< 70 is 31
- * Nos. of PIAs with CEPI scores < 60 is 31

#The overall CEPI is presented in the alpha numeric form stating the score along with the status of Air, Water and Land environment in terms of subscript ascritical/severe/normal. A sub-index score of more than 60 shows a critical level of pollution in the respective environmental component, whereas a score between 50-60 shows a severe level of pollution with reference to the respective environmental component.

Annexure –IV referred in reply to the Lok Sabha Unstarred Question No. 1119 due for answer on 22.11. 2019 regarding 'Critically Polluted Industrial Clusters'

Status of moratorium in 43 CPAs (as on 19/11/2018)

State	CPAs where moratorium has been lifted	CPAs where the re-imposition of moratorium is kept in abeyance by MoEF&CC, however, the same has been set aside by NGT, New Delhi	CPAs where moratorium is currently in-force
Punjab (2)	Mandi-Gobindgarh	Ludhiana	
Haryana (2)	Faridabad	Panipat	
UP (6)	Varanasi- Mirjapur	Ghaziabad	
	Agra	Singraulli	
	Noida		
	Kanpur		
West Bengal (3)	Howrah		
	Haldia		
	Asansole		
Jharkhand (1)	Dhanbad		
Orissa (3)	Angul-Talcher	Jharsuguda	
	Ib Valley		
Chhattisgarh (1)	Korba		
MP (1)		Indore	
Gujarat (6)	Bhavnagar		
	Junagarh		
	Ahmedabad		
	Ankaleshwar		
	Vatva		
	Vapi		
Maharashtra (5)	Tarapur		
	Navi Mumbai		

	Aurangabad		
	Dombivalli		
	Chandrapur		
AP (1)	Visakhapatanam		
Telangana (1)		Patancheru-Bollaram	
Karnataka (2)	Mangalore		
	Bhadravati		
Tamil Nadu	Coimbatore		Vellore (North
(4)	Cuddalore		Arcot)
	Manali		
Kerala (1)	Greater Kochin		
Rajasthan (3)	Bhiwadi		Jodhpur
			Pali
Delhi (1)			Nazafgarh drain basin -Delhi
Total	32	7	4